

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 7967/2014

(Arising out of impugned final judgment and order dated 01/08/2013 in MS No. 3522/2013 passed by the High Court Of Judicature at Allahabad, Lucknow Bench)

RAM KISHUN

Petitioner(s)

VERSUS

STATE OF U.P & ANR

Respondent(s)

(with office report)

Date : 05/12/2014 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. GOPALA GOWDA

HON'BLE MR. JUSTICE C. NAGAPPAN

For Petitioner(s) Mr. Anilendra Pandey, Adv.
Mr. Bharatram, Adv.
Ms. Mamta, Adv.
Mr. Prashant Chaudhary, Adv.

For Respondent(s) Mr. S.R. Singh, Sr. Adv.
Mr. Ardhendumauli Kumar Prasad, Adv.
Mr. Utkarsh Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter after Christmas and New Year Vacation, at the request of learned counsel for the petitioner.

(VINOD KUMAR)
COURT MASTER

(MALA KUMARI SHARMA)
COURT MASTER